

SPECIAL BENCH
COURT - I

O-226

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CP/9(KB)2024

CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH JULY 2024

IN THE MATTER OF	GOBARDANGA MOVIE TONE PVT LTD VS REGISTRAR OF COMPANIES WEST BENGAL
UNDER SECTION	SEC 252 (3)

Appearances (via video conferencing/physically)

Mr. Rabindra Nath Chakraborty, Adv.] For the petitioner

O R D E R

1. Due to paucity of time, this matter could not be taken up for hearing.
2. The matter is posted to **03/09/2024**.

Satyajit Roy
(Court Officer)